

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Lata Export Apparels Private Limited Date of Commencement of Liquidation: 10-04-2019; List of Stakeholders as on Date: 08-03-2021; Name of IP: Mr. Mukesh Khathuria; Last 5 digit of registration number: 11925

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				562900				NA
2	Liquidation costs incurred till date				530837				NA
3	Secured financial creditors	2	108181404	2	107380000		12253		Annexure 3
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)	195	14808726	193	8187673		9183766		Annexure 5
6	Operational creditors (Employees)	11	1151162	11	1020364				Annexure 6
7	Operational creditors (Government Dues)	7	25851388	7	8425000				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	1	6519232	1	5918091		601141		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		216	156511912	214	132024865	0	9797160	0	